

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:992
ANSWERED ON:01.03.2011
RELEASE OF MPLAD FUNDS
Barq Shri Shafiqur Rahman

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the total amount of funds allocated to the Sambhal Parliamentary Constituency in Uttar Pradesh under the MPLADS has not been released to the district headquarter during the last two years;
- (b) if so, the reasons therefor; and
- (c) the time by which the entire sanctioned fund is likely to be released?

Answer

MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (DR. M.S. GILL)

(a) Out of total entitlement of Rs.4 crore up to the year 2010-11 during the 15th Lok Sabha period, an amount of Rs.3 crore has been released to Sambhal Lok Sabha constituency, in the last two years.

(b)&(c) The second instalment of the year 2010-11 has not been released so far for want of requisite documents from the district authority viz. Utilisation Certificate for the period 2009-10 and the monthly progress report fulfilling the following eligibility criteria:-

(i) the unsanctioned balance amount available with the accounts of the District Authority after taking into account the cost of all the works sanctioned is less than Rs.50 lakh; and

(ii) the unspent balance of funds of the MP concerned is less than Rupees one crore.

The district authority has been requested to furnish the requisite documents.